

**OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/3971-81

* Dated, Dharmanagar,
The 17th November, 2016.

O R D E R

On recommendation of the 5(five) District & Sessions Judges of Tripura and in pursuance of the approval of the Hon'ble High Court of Tripura, communicated vide letter No.F.26(3)-HC/16/20914-22, dated 15-11-2016 and in accordance with the *Rule 17 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Services) Rules, 2014 and the Tripura Scheduled Castes and Scheduled Tribes Reservation Act, 1991 and the Rule 9 of the Tripura Scheduled Castes and Scheduled Tribes Reservation Rules, 1992 (Chart A(1) as contained in the DPC Minutes held on 19th & 20th October, 2016, prepared based on SC/ST Reservation Act, 1991 & Rule 9 of Rules 1992)*, Sri Udayan Chakma, while serving under this Judgeship in the Grade of Head Clerk borne in the Pay Structure of Rs. 5700-24,000/-, Pay Band-2 with Grade Pay of Rs. 4200/- is hereby appointed on promotion temporarily to the post of OFFICE SUPERINTENDENT Grade in the Pay Band-3 in Pay Scale Rs.10230-34800/- with Grade Pay of Rs. 4600/-. He is also entitled to other usual allowances as admissible under the rules in Tripura from time to time and posted as Office Superintendent (Bench), District & Sessions Judge's Court, North Tripura, Dharmanagar in the vacant post due to up-gradation with retrospective effect from 10-02-2014.

However, his promotion is subject to the outcome of the SLP (C) No. 19765-19767 of 2015 (State of Tripura & Ors. Versus Jayanta Chakraborty & Ors.) pending before the Hon'ble Supreme Court of India.

Sri Chakma should join his place of posting immediately.

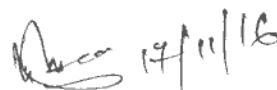
He should furnish option for fixation of his pay in the promotional post within 1(one) month from the date of his joining in the place of posting.



(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Account ant General (A & E), Tripura, Agartala.
4. The Sub-Treasury Officer, Dharmanagar, North Tripura.
5. The Accounts/Nazarat Section of this establishment.
6. Person Concerned.
7. Personal file.
8. ORDER BOOK.



DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

No. F. 2(5)-DJ/N/DMN/2014/3983-95

Dated, Dharmanagar,
The 17th November, 2016.

O R D E R

On recommendation of the 5(five) District & Sessions Judges of Tripura and in pursuance of the approval of the Hon'ble High Court of Tripura, communicated vide letter No.F.26(3)-HC/16/20914-22, dated 15-11-2016 and in accordance with the *Rule 17 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Services) Rules, 2014 and the Tripura Scheduled Castes and Scheduled Tribes Reservation Act, 1991 and the Rule 9 of the Tripura Scheduled Castes and Scheduled Tribes Reservation Rules, 1992 (Chart A(1) as contained in the DPC Minutes held on 19th & 20th October, 2016, prepared based on SC/ST Reservation Act, 1991 & Rule 9 of Rules 1992)*, Sri Ashim Kumar Das, while serving under North Tripura Judgeship in the Grade of UDC borne in the Pay Structure of Rs. 5700-24,000/-, Pay Band-2 with Grade Pay of Rs. 2800/- is hereby appointed on promotion temporarily to the post of HEAD CLERK Grade with retrospective effect from 10-02-2014 in the Pay Band-2 in Pay Scale of Rs.5700-24,000/- with Grade Pay Rs. 4200/-. He is also entitled to other usual allowances as admissible under the rules in Tripura from time to time and his service is placed under the disposal of District & Sessions Judge, West Tripura Judicial District, Agartala.

However, his promotion is subject to outcome of the SLP(C) No. 19765-19767 of 2015 (State of Tripura & Ors. Versus Jayanta Chakraborty & Ors.) pending before the Hon'ble Supreme Court of India.

Sri Das should be released soon after receipt of his posting order form the District & Sessions Judge, West Tripura Judicial District, Agartala.

//
(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Civil Judge (Senior Division) & Assistant Sessions Judge, North Tripura, Dharmanagar.
5. The Sub-Treasury Officer, Dharmanagar, North Tripura.
6. The Accounts/Nazarat Section of this establishment.
7. Person Concerned.
8. Personal file.
9. ORDER BOOK.


DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

No. F. 2(5)-DJ/N/DMN/2014/ 4048-82

Dated, Dharmanagar,
The 17th November, 2016.

O R D E R

On recommendation of the 5(five) District & Sessions Judges of Tripura and in pursuance of the approval of the Hon'ble High Court of Tripura, communicated vide letter No.F.26(3)-HC/16/20914-22, dated 15-11-2016 and in accordance with the *Rule 17 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Services) Rules, 2014 and the Tripura Scheduled Castes and Scheduled Tribes Reservation Act, 1991 and the Rule 9 of the Tripura Scheduled Castes and Scheduled Tribes Reservation Rules, 1992 (Chart A(1), B(1) & C(1) as contained in the DPC Minutes held on 19th & 20th October, 2016, prepared based on SC/ST Reservation Act, 1991 & Rule 9 of Rules 1992)*, the following employees while serving under North Tripura Judgeship in the Grade of LDC borne in the **Pay Band-2 in Pay Scale of Rs. 5700-24,000/-, with Grade Pay of Rs. 2200/-** are hereby appointed on promotion temporarily to the post of **UPPER DIVISION CLERK** Grade in the **Pay Band-2 in Pay Scale of Rs.5700-24,000/- with Grade Pay Rs. 2800/-**. They are also entitled to other usual allowances as admissible under the rules in Tripura from time to time with retrospective effect from the date(s) as shown in **Col. No.4** and posted in the Court(s) / Office (s) under the Judgeship of North Tripura District as shown in **Col. No.3** below :-

Sl. No.	Name and present designation	Post of promotion & place of posting	Effective date of promotion	REMARKS
1	2	3	4	5
1.	Smt. Nandita Bhattacharjee, LDC, District & Sessions Judge's Court, North Tripura, Dharmanagar	UDC (Estt.Section), District & Sessions Judge's Court, North Tripura, Dharmanagar	10-02-2014	Against created post
2.	Sri Bidhan De, LDC(Nazir), District & Sessions Judge's Court, North Tripura, Dharmanagar	UDC (Naib Nazir), District & Sessions Judge's Court, North Tripura, Dharmanagar	05-11-2014	Against created post
3.	Sri Swapan Mahanta, LDC, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	UDC (Suit), District & Sessions Judge's Court, North Tripura, Dharmanagar	01-12-2014	Vice Sri Iswar Ch. Das, promoted.
4.	Sri Sudhangshu Chakma, LDC, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division)'s Court, Kanchanpur, North Tripura	UDC (Library), Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	05-11-2014	Against created post
5.	Sri Sandipan Chakma, LDC (Bench), Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division)'s Court, Kanchanpur, North Tripura	UDC (Bench), Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn)'s Court, Kanchanpur, North Tripura.	10-02-2014	Against vacant post due to up-gradation.
6.	Sri Biswajit Das, LDC, Civil Judge (Sr. Div) & Assistant Sessions Judge's Court, North Tripura, Dharmanagar.	UDC (Suit), Civil Judge (Sr. Div) & Assistant Sessions Judge's Court, North Tripura, Dharmanagar.	10-02-2014	Vice Sri Ashim Kr. Das, promoted.
7.	Sri Arup Chakma, LDC (Nazir), Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division)'s Court, Kanchanpur, North Tripura	UDC (Nazir-Cashier), Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	05-11-2014	Against created post
8.	Sri Biswajit Das, LDC, District & Sessions Judge's Court, North Tripura, Dharmanagar	UDC (Estt.Section), District & Sessions Judge's Court, North Tripura, Dharmanagar	05-11-2014	Against created post
9.	Sri Udayan Chakma, LDC, District & Sessions Judge's Court, North Tripura, Dharmanagar	UDC (Estt. Section), Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	05-11-2014	Against created post

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10/11/16

However, their promotions are subject to outcome of the SLP(C) No. 19765-19767 of 2015 (State of Tripura & Ors. Versus Jayanta Chakraborty & Ors.) pending before the Hon'ble Supreme Court of India.

They should join their place of posting immediately.

They should furnish option for fixation of their pay in the promotional post within 1(one) month from the date of their joining in the place of posting.


(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Civil Judge (Senior Division) & Assistant Sessions Judge, North Tripura, Dharmanagar.
5. The Chief Judicial Magistrate-cum-Civil Judge (Senior Division), North Tripura, Dharmanagar.
6. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division), Kanchanpur, North Tripura.
7. The Civil Judge (Jr Divn)-cum-Judicial Magistrate 1st Class, Dharmanagar/Kanchanpur, North Tripura.
8. The Judicial Magistrate 1st Class-cum-Civil Judge (Junior Division),Dharmanagar, North Tripura.
9. The Sub-Treasury Officer, Dharmanagar/Kanchanpur, North Tripura.
10. The Accounts/Nazarat Section of this establishment.
11. Person Concerned.(9)
12. Personal file.(9)
13. ORDER BOOK.


DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

No. F. 2(5)-DJ/N/DMN/2014/ 4012-4047

Dated, Dharmanagar,
The 17th November, 2016.

O R D E R

On recommendation of the 5(five) District & Sessions Judges of Tripura and in pursuance of the approval of the Hon'ble High Court of Tripura, communicated vide letter No.F.26(3)-HC/16/20914-22, dated 15-11-2016 and in accordance with the *Rule 17 of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Services) Rules, 2014 and the Tripura Scheduled Castes and Scheduled Tribes Reservation Act, 1991 and the Rule 9 of the Tripura Scheduled Castes and Scheduled Tribes Reservation Rules, 1992 (Chart A(1), B(1) & C(1), as contained in the DPC Minutes held on 19th & 20th October, 2016, prepared based on SC/ST Reservation Act, 1991 & Rule 9 of Rules 1992)*, the following Group-C employees while serving under North Tripura Judgeship in the Grade of LDC borne in the **Pay Band-2, Pay Scale of Rs. 5700-24,000/-, with Grade Pay of Rs. 2200/-** are hereby appointed on promotion temporarily to the post of **UPPER DIVISION CLERK** Grade in the **Pay Band-2, Pay Scale of Rs.5700-24,000/- with Grade Pay Rs. 2800/-**. They are also entitled to other usual allowances as admissible under the rules in Tripura from time to time with retrospective effect from the date(s) as shown in **Col. No.3** and their services are hereby placed under the disposal of the District & Sessions Judge as shown in **Col. No. 4** in the interest of public service :-

Sl. No.	Name and present designation	Effective date of promotion	Name of the District where the service is placed.
1.	2	3	4
1.	Sri Pradip Kumar Roy, LDC , District & Sessions Judge's Court, North Tripura, Dharmanagar	10-02-2014	West Tripura Judicial District
2.	Sri Anindya Chakraborty, LDC (Bench) , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	10-02-2014	West Tripura Judicial District
3.	Sri Srikrishna Paul, LDC , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	10-02-2014	West Tripura Judicial District
4.	Sri Rajat Choudhury, LDC (Bench) , Civil Judge (Jr. Div.)-cum-J.M. 1 st Class's Court, Dharmanagar, North Tripura	05-11-2014	West Tripura Judicial District
5.	Sri Suman Ganguly, LDC(Bench) Civil Judge (Jr. Div.)-cum-J.M. 1 st Class's Court, Kanchanpur, North Tripura	10-02-2016	West Tripura Judicial District
6.	Sri Joydatta Chakma, LDC , Civil Judge (Jr. Div.)-cum-J.M. 1 st Class's Court, Dharmanagar, North Tripura	10-02-2014	Unakoti Judicial District
7.	Sri Jiban Krishna Chakma, LDC (Bench) , Judicial Magistrate 1 st Class-cum-Civil Judge (Jr. Div)'s Court, Dharmanagar, North Tripura	10-02-2014	Unakoti Judicial District
8.	Sri Dipak Sarkar, LDC , District & Sessions Judge's Court, North Tripura, Dharmanagar	05-11-2014	Unakoti Judicial District
9.	Sri Utpal Chakma, LDC , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)'s Court, North Tripura, Dharmanagar.	10-02-2014	Unakoti Judicial District

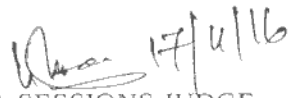
However, their promotions are subject to outcome of the SLP(C) No. 19765-19767 of 2015 (State of Tripura & Ors. Versus Jayanta Chakraborty & Ors.) pending before the Hon'ble Supreme Court of India.

They will be released on receipt of their posting orders from the concerned District & Sessions Judge.


(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Civil Judge (Senior Division) & Assistant Sessions Judge, North Tripura, Dharmanagar.
5. The Chief Judicial Magistrate-cum-Civil Judge (Senior Division), North Tripura, Dharmanagar.
6. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division), Kanchanpur, North Tripura.
7. The Civil Judge (Jr Divn)-cum-Judicial Magistrate 1st Class, Dharmanagar/Kanchanpur, North Tripura.
8. The Judicial Magistrate 1st Class-cum-Civil Judge (Junior Division), Dharmanagar, North Tripura.
9. The Sub-Treasury Officer, Dharmanagar/Kanchanpur, North Tripura.
10. The Accounts/Nazarat Section of this establishment.
11. Person Concerned.(9)
12. Personal file.(9)
13. ORDER BOOK.


DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/4201 - 4214 .

Dated, Dharmanagar,
The 22nd November, 2016.

O R D E R

Since service of **Sri Krishna Kamal Biswas** is placed by the District & Sessions Judge, Unakoti Judicial District, Kailashahar vide order No.F.10(3)-DJ/U/2015/7522-54, dated 17th November, 2016 pursuant to inter-district transfer on promotion, **Sri Biswas** who is promoted to the post of OFFICE SUPERINTENDENT Grade from the post of Sheristadar (**Head Clerk Grade**) attached to the Civil Judge (Junior Division)'s Court, Longtharai Valley, Unakoti Judicial District **is hereby posted as OFFICE SUPERINTENDENT, Office of the District & Sessions Judge, North Tripura, Dharmanagar in the vacant post due to Up-gradation**, for the sake of administrative convenience and in the interest of public service.

Sri Biswas is asked to join his place of posting immediately.

He is further asked to furnish option for fixation of his pay in the promotional post within 1(one) month from the date of his joining in the place of posting otherwise his fixation will be made as per normal rule.

sd/-

(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomatī Judicial District/Udaipur.
3. The Sr. Deputy Account ant General (A & E), Tripura, Agartala.
4. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn), Longtharai-Valley, Unakoti Judicial District.
5. The Civil Judge (Jr. Div), Longtharai-Valley, Unakoti Judicial District.
6. The Sub-Treasury Officer, Dharmanagar, North Tripura.
7. The Accounts/Nazarat Section of this establishment.
8. Person Concerned.
9. Personal file.
10. ORDER BOOK.


DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/4184-4200.

Dated, Dharmanagar,
The 22nd November, 2016.

O R D E R

Since services of the following employees are placed by the Ld. District & Sessions Judge, West Tripura, Agartala vide No. F. 12(2)-DJ/W/Estt/2016/12961-13003, dated 18-11-2016 pursuant to inter-district transfer on promotion, who have been promoted to the post of **Head Clerk Grade from the post of UDC Grade** are hereby posted as shown against each of them here-in-under, for the sake of administrative convenience and in the interest of public services.

Sl. No.	Name & Designation of the employees	Designation & place of posting on promotion	Vice
1	2	3	4
1.	Smt. Sikha Banik, UDC, (Copying), District & Sessions Judge's Court, West Tripura, Agartala.	Head Clerk (Accounts), Office of the Chief Judicial Magistrate-cum- Civil Judge (Sr. Div.), North Tripura, Dharmanagar.	Against the existing vacancy
2.	Sri Bidhu Bhushan Das, UDC (Nazir), Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Tripura, Agartala.	Head Clerk (Bench), Civil Judge (Sr. Div.) & Assistant Sessions Judge's Court, North Tripura, Dharmanagar.	Against the Up-graded post.

Smt. Banik & Sri Das are asked to join their new place of posting immediately.

They are further asked to furnish option for fixation of their pay in the promotional post within 1 (one) month from the date of their joining otherwise their fixation will be made as per normal rule.

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(U. CHOUDHURI)

DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Civil Judge (Sr. Div.) & Assistant Sessions Judge, North Tripura, Dharmanagar.
5. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), North Tripura, Dharmanagar/West Tripura, Agartala
6. The Sub-Treasury Officer, Dharmanagar, North Tripura.
7. Accounts/Nazarat Section of this establishment.
8. Person Concerned (2).
9. Personal file (2).
10. ORDER BOOK.

20/11/16

DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/ 425-29.

Dated, Dharmanagar,
The 22nd November, 2016.

O R D E R

Since service of **Sri Kanchan Chakma** is placed by the Ld. District & Sessions Judge, Unakoti Judicial District, Kailashahar vide No.F. 10(3)-DJ/ U/2015/7618-659, dated 18-11-2016, pursuant to inter-district transfer on promotion, **Sri Kanchan Chakma** who is promoted to the post of **U.D.C** from the post of LDC attached to Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division)'s Court, Longtharai Valley, Unakoti Judicial District is hereby posted as UDC attached to the District & Sessions Judge, North Tripura, Dharmanagar against the created post for the sake of administrative convenience and in the interest of public services.

Sri Chakma is asked to join his new place of posting immediately.

He is further asked to furnish option for fixation of his pay in the promotional post within 1 (one) month from the date of his joining otherwise his fixation will be made as per normal rule.

sd/e

(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Account ant General (A & E), Tripura, Agartala.
4. The Civil Judge (Sr. Div.) & Assistant Sessions Judge, North Tripura, Dharmanagar.
5. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), North Tripura, Dharmanagar/ West Tripura, Agartala.
6. The Sub-Treasury Officer, Dharmanagar, North Tripura.
7. Accounts/Nazarat Section of this establishment.
8. Person Concerned.
9. Personal file.
10. ORDER BOOK.

sd/e 22/11/16

DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/ 4230-46.


Dated, Dharmanagar,
The 22nd November, 2016.

O R D E R

Since service of **Sri Haren Bikash Chakma** is placed by the District & Sessions Judge, South Tripura Judicial District, Belonia vide No.F.3(1)(a)-DJ/S/BLN/Estt/2016/4134-55, dated 18-11-2016, pursuant to inter-district transfer on promotion, **Sri Chakma** who is promoted to the post of **U.D.C** from the post of LDC attached to Sub-Divisional Judicial Magistrate-cum-Civil Judge (Junior Division)'s Court, Sabroom, South Tripura is hereby posted as **UDC (Bench), Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1st Class's Court, Kanchanpur, North Tripura (Now vacant)** against the up-graded post, for the sake of administrative convenience and in the interest of public services.

Sri Chakma is asked to join his new place of posting immediately.

He is further asked to furnish option for fixation of his pay in the promotional post within 1 (one) month from the date of his joining otherwise his fixation will be made as per normal rules.


(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), South Tripura, Belonia.
5. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div), Kanchanpur, North Tripura/Sabroom, South Tripura.
6. The Civil Judge (Jr. Div.)-cum-J.M 1st Class, Kanchanpur, North Tripura.
7. The Sub-Treasury Officer, Dharmanagar/Kanchanpur, North Tripura.
8. Accounts/Nazarat Section of this establishment.
9. Person Concerned.
10. Personal file.
11. ORDER BOOK.


DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/ **4156-83**

Dated, Dharmanagar,
The **22/11** November, 2016.

O R D E R

Since services of the following employees are placed by the Ld. District & Sessions Judge, West Tripura Judicial District, Agartala vide No. F. 12(2)-DJ/W/Estt/2016/13004-13083, dated 18-11-2016, pursuant to inter-district transfer on promotion, who have been promoted to the post of UDC from the post of LDC are hereby posted at the Court/Office as shown against each of them here-in-uder, for the sake of administrative convenience & in the interest of public service:-

Sl. No.	Name & Designation of the employees	Designation & place of posting on promotion/up-gradation.	Vice
1	2	3	4
1.	Sri Swapan Ghosh, LDC, Chief Judicial Magistrate-cum-Civil Judge (Senior Division), West Tripura, Agartala.	UDC (Bench), Judicial Magistrate 1 st Class-cum- Civil Judge (Junior Division)'s Court, Dharmanagar, North Tripura.	Against the Up-graded post
2.	Sri Pradip Deb, LDC, Court of the Addl. District & Sessions Judge (Court No. 4), West Tripura, Agartala.	UDC (Stt. Section), O/o the District & Sessions Judge, North Tripura, Dharmanagar .	Against the created post
3.	Sri Tapash Ranajan Das, LDC, Addl. District & Sessions Judge's Court, Sonamura, West Tripura.	UDC (Bench), Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1 st Class's Court, Dharmanagar, North Tripura .	Against the Up-graded post
4.	Sri Sudhangshu Chakma, LDC, Addl. District & Sessions Judge's Court, Khowai, West Tripura .	UDC(Library Section), Office of the District & Sessions Judge, North Tripura, Dharmanagar	Against the created post.
5.	Sri Amit Laskar, LDC, Addl. District & Sessions Judge's Court, Khowai, West Tripura.	UDC(Bench), Chief Judicial Magistrate-cum-Civil Judge (Senior Division) 's Court, North Tripura, Dharmanagar	Against the Up-graded post

They are to join their new place of posting immediately.

They are further asked to furnish option for fixation of their pay in the promotional post within 1(one) month from the date of their joining in the place of posting otherwise their pay will be fixed as per normal rule.

Sd/-

(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Account ant General (A & E), Tripura, Agartala.
4. The Addl. District & Sessions Judge, Agartala/Sonamura/Khowai, West Tripura.
5. The Addl. District & Sessions Judge Court No.4, Agartala, West Tripura.
6. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), North Tripura, Dharmanagar/ West Tripura, Agartala
7. The Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Dharmanagar, North Tripura.
8. The J.M.1st Class-cum- Civil Judge (Jr. Div.)'s Court, Dharmanagar, North Tripura.
9. The Sub-Treasury Officer, Dharmanagar, North Tripura.
10. Accounts/Nazarat Section of this establishment.
11. Person Concerned (5).
12. Personal file (5).
13. ORDER BOOK.

Sd/- 22/11/16

DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR**

No. F. 2(5)-DJ/N/DMN/2014/ 4305-21

Dated, Dharmanagar,
The 24th November, 2016.

O R D E R

Since services of the following employees are placed by the Ld. District & Sessions Judge, Unakoti Judicial District, Kailashahar vide No. F.10(4)-DJ/U/2015/7888-902, dated 22-11-2016 on inter-district transfer are hereby posted at the Court/Office as shown against each of them here-in-under, for the sake of administrative convenience & in the interest of public service:-

Sl. No.	Name & Designation of the employees	Place of posting on transfer	Vice
1	2	3	4
1.	Sri Preet Kishore Talukdar, Accountant, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Gandacherra, Unakoti Judicial District.	Head Clerk (Accounts), O/o the District & Sessions Judge, North Tripura, Dharmanagar	Against the created post.
2.	Smt. Kanika Bhattacharjee, Head Comparing Clerk (H/C Grade), Chief Judicial Magistrate-cum- Civil Judge (Sr. Div.)'s Court, Unakoti Judicial District, Kailashahar.	Head Clerk (Copying Section), O/o the District & Sessions Judge, North Tripura, Dharmanagar .	Against the created post

They should join their place of posting immediately.

sd/ =

(U. CHOUDHURI)
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR

Copy to :-

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2. The District & Sessions Judge, Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/Gomati Judicial District/Udaipur.
3. The Sr. Deputy Accountant General (A & E), Tripura, Agartala.
4. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Unakoti Judicial District, Kailashahar.
5. The Judge-in-Charge, Copying Section, O/o the District & Sessions Judge, North Tripura, Dharmanagar.
6. The Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div), Gandacherra, Unakoti Judicial District.
7. The Sub-Treasury Officer, Dharmanagar, North Tripura.
8. Accounts/Nazarat Section of this establishment.
9. Person Concerned (2).
10. Personal file (2).
11. **ORDER BOOK.**

24/11/16
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR